

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-83/1994/1550/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Geeta Baishya Changkakati,
Principal Judge,
Family Court, Dhubri.

Dated Guwahati the 12th March, 2020.

Sub: **Station leave Permission.**

Ref:- Letter No. **F.C. XII-1-2019/210/E dtd. 11.03.2020**

Madam,

With reference to the above, I am directed to inform you that you have been granted station leave permission, station leave permission from the evening of 13.03.2020 till the morning of 16.03.2020, as prayed for.

The Counsellor, Family Court, Dhubri will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo **NO.HC.VII-83/1994/1551/A**, dated 12.3.2020

Copy forwarded for information to:

- ✓ 1. The Systems Analyst, Gauhati High Court, Guwahati.

12/3/2020

JT. REGISTRAR (VIGILANCE)

Rolan